

BULLETIN NO. 2

Thursday, the 20th February, 2020

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Thursday, the 20th February, 2020 from 11.42 A.M. to 12.02 P.M.)

I. GOVERNOR'S ADDRESS

The Speaker in pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly reported that the Governor was pleased to address the Haryana Legislative Assembly today, the 20th February, 2020 at 11.00 A.M. under Article 176 (1) of the Constitution.

A copy of the Address was laid on the Table of the House.

II. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Chaudhary Khurshid Ahmed, former Minister of Haryana.
2. Chaudhary Ude Singh Dalal, former Member of Haryana Legislative Assembly.
3. Freedom Fighters of Haryana.
4. Martyrs of Haryana.
5. Others.

and spoke for 5 minutes.

Shri Bhupinder Singh Hooda, Leader of the Opposition, spoke for 8 minutes.

Shri Bharat Bhushan Batra, a Member from the Indian National Congress Party, Spoke for 1 minute.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

III. SECOND REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented the Second Report of the Business Advisory Committee as under:-

“The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Thursday, the 20th February, 2020 at 11.00 A.M. and adjourn at 2.30 P.M. without question being put.

On Thursday, the 20th February, 2020 the Assembly shall meet immediately half an hour after the conclusion of the Governor’s Address and adjourn after the conclusion of business entered in the List of Business for the day.

The Committee further recommends that on Monday, the 24th February, 2020 the Assembly shall meet at 2.00 P.M. and adjourn at 6.30 P.M. and on Tuesday, Wednesday, Thursday and Friday shall meet at 11.00 A.M. and adjourn at 2.30 P.M. without question being put.

The Committee also recommends that on Monday, the 2nd March, 2020 the Assembly shall meet at 2.00 P.M. and adjourn at 6.30 P.M. and on Tuesday shall meet at 11.00 A.M. and adjourn at 2.30 P.M. and on Wednesday shall meet at 11.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day without question being put.

The Committee, after some discussion, further recommends that the Business on 20th February, 2020, 24th February, 2020 to 28th February, 2020, 2nd March, 2020 to 4th March, 2020 be transacted by the Sabha as under :-

<p>THE HOUSE WILL MEET IMMEDIATELY HALF AN HOUR AFTER THE CONCLUSION OF THE GOVERNOR’S ADDRESS ON THURSDAY, THE 20th FEBRUARY, 2020</p>	<ol style="list-style-type: none"> 1. Laying a copy of the Governor’s Address on the Table of the House. 2. Obituary References. 3. Presentation and adoption of Second Report of the Business Advisory Committee. 4. Papers to be laid on the Table of the House.
<p>FRIDAY, THE 21st FEBRUARY, 2020 SATURDAY, THE 22nd FEBRUARY, 2020, SUNDAY, THE 23rd FEBRUARY, 2020</p>	<ol style="list-style-type: none"> 1. HOLIDAY 2. HOLIDAY 3. HOLIDAY

MONDAY, THE 24 th FEBRUARY, 2020 (02.00 P.M.)	1. Questions Hour. 2. General Discussion on Governor's Address
TUESDAY, THE 25 th FEBRUARY, 2020 (11.00 A.M.)	1. Questions Hour. 2. Resumption of General Discussion on Governor's Address.
WEDNESDAY, THE 26 th FEBRUARY, 2020 (11.00 A.M.)	1. Questions Hour. 2. Resumption of General Discussion on Governor's Address and Voting on Motion of Thanks. 3. Presentation, Discussion and Voting on Supplementary Estimates (2 nd Installment) for the year 2019-2020. 4. Presentation of Reports of the Assembly Committees.
THURSDAY, THE 27 th FEBRUARY, 2020 (11.00 A.M.)	1. Questions Hour. 2. Non-official Business.
FRIDAY, THE 28 th FEBRUARY, 2020 (11.00 A.M.)	1. Questions Hour. 2. Presentation of Budget Estimates for the year 2020-2021.
SATURDAY, THE 29 th FEBRUARY, 2020	1. HOLIDAY
SUNDAY, THE 1 st MARCH, 2020	2. HOLIDAY
MONDAY, THE 2 nd MARCH, 2020 (02.00 P.M.)	1. Questions Hour. 2. General Discussion on Budget Estimates for the year 2020-2021.
TUESDAY, THE 3 rd MARCH, 2020 (11.00 A.M.)	1. Questions Hour. 2. Resumption on General Discussion on Budget Estimates for the year 2020-2021 and reply by the Finance Minister on Budget Estimates for the year 2020-2021 and Voting on Demands for Grants for the year 2020-2021. 3. Motion under Rule-121. 4. The Haryana Appropriation Bill in respect of Supplementary Estimates (2 nd Installment) for the year 2019-2020. 5. Legislative Business.
WEDNESDAY, THE 4 th MARCH, 2020 (11.00 A.M.)	1. Questions Hour. 2. Motion under Rule 15 regarding Non-stop sitting.

3. Motion under Rule 16 regarding adjournment of the Sabha sine-die.
4. Papers to be laid, if any.
5. Presentation of Reports of the Assembly Committees.
6. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2020-2021.
7. Legislative Business.
8. Any other Business.”

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the Second Report of the Business Advisory Committee.

Dr. Bishan Lal, a Member from the Indian National Congress Party, spoke for 1 minute.

The Chief Minister also spoke for a while.

The motion was put and carried.

IV. PAPERS LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid papers from Sr. Nos. 1 to 5 on the Table of the House.

The Sabha then adjourned till 2.00 P.M. on Monday the 24th February, 2020.

CHANDIGARH
the 20th February, 2020.

SECRETARY.